

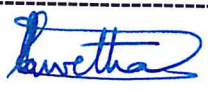


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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/111/2016  
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another  
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others  
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	For K. Bhaskar Priyadarshini N Shwetha Vasudevan Keerthi Krishna	Counsel for the Petitioners 1-3	
②	For Hari Shankar Mani Sandeep Kumar	Counsel for Respondent 1-4	
③	For Adithya Reddy	Counsel for Respondent 5 & 6	

**ORDER**

Ms N Priyadarshini, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 and Ms Adithya Reddy, counsel for R5 & R6 are present. Counsel for R5 & R6 submitted that she is filing a petition today in the Registry to transpose R5 & R6 as petitioners. She is directed to furnish copy of the same to the other respondents. Counsel for petitioner stated that they do not have any objection for the same. Counsel for R1 to R4 sought time to reply and also submit arguments in this regard. Time extended at request. Put up on 20.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)